

[Shri S. Kundu]

Communism it is when a poor worker of another Communist Party. It is something very difficult to understand.

SHRI INDRAJIT GUPTA : Only a question can be asked. What is this general lecture ?

MR. SPEAKER : No introduction, no preamble, no observation; ask a straight question.

SHRI S. KUNDU : The question, therefore, is : that we, the PSP, have said categorically that we do not want to get into these unprincipled politics.

MR. SPEAKER : I am not concerned with what SSP says. What is your question ? Please come out with your question.

SHRI S. KUNDU : I would like to know from the Home Minister under these circumstances whether he will advise the Governor to see that the West Bengal Assembly is summoned quickly where the present deteriorating law and order situation can be discussed.

SHRI P. RAMAMURTI : It is meeting in a month.

SHRI S. KUNDU : My second question is : the Home Minister should call for a report from the Home Minister of West Bengal and the Chief Minister. A resolution has been passed by the Right Communist Party that Mr. Jyoti Basu has been indulging in some sort of police gangsterism.

Then about the law and order situation at about the place where the hunger strike took place. It is alleged that stones have been thrown and the meeting has been disturbed and some abusive slogans have been raised there in the Curzon Park and some insult has been done to the Chief Minister, whether a report has been called for by the Home Minister? If he has not called for it, will he call for it now ?

SHRI Y. B. CHAVAN : The only question he has asked me is : whether we will advise the Governor to summon the Assembly. We do not propose to do it because the Governor has no right of the Chief Minister and I am sure, the Chief

Minister if he has felt so, will certainly advise the Governor to call the Assembly.

SHRI SURENDRANATH DWIVEDI : The other question is : whether they have made any inquiry about the police gangsterism.

SHRI M. L. SONDHI (New Delhi) : Clerks in New Delhi are also on hunger strike and the Home Minister sheds no tears for them (*Interruption*). It is a very important matter, Sir.

12.48 hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE. COMMUNAL SITUATION IN THE COUNTRY

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : I beg to lay on the Table a statement regarding communal situation in the country. [*Placed in Library. See No. LT—2192/69.*]

NAVAL CEREMONIAL CONDITIONS OF SERVICE AND MISCELLANEOUS (AMENDMENT) REGULATIONS, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : On behalf of Shri Swaran Singh I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1969 (Hindi and English versions) published in Notification No. S.R.O. 271 in Gazette of India dated the 9th September, 1969, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT—2193, 69.*]

PAPERS UNDER COMPANIES ACT, 1966

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : I beg to lay on the Table a copy of each of the following papers under sub-section (1) of section 619A of the Companies Act, 1966 :—

- (1) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1968 to 31st December, 1968.